

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Crl) No(s).8978/2008

MUKESH KHARE & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With appln(s) for stay and office report)

Date: 06/04/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr Siddharth Jain,Adv.
Mr. Sunil Kumar Jain,Adv.

For Respondent(s)

Ms Malvika Trivedi,Adv.
Mr. T. Mahipal,Adv.

UPON hearing counsel the Court made the following
ORDER

Respondent No.2 is granted four weeks' time, as last chance,
for filing counter affidavit.

Issue fresh notice to respondent no.1 by registered post with
acknowledgment due.

List again on 7.5.2009.

(M.P.BHADRAN)
Registrar

hj